

Budget estimates for the Community Development Blocks allotted in 1953-54 are awaited from the State Government.

#### TEXTILE INDUSTRY

\*1332. **Shri Vallatharas:** (a) Will the Minister of Commerce and Industry be pleased to state whether the Textile Commissioner to the Government of India who had recently been on a visit to Japan, has submitted his report to Government?

(b) Is there any scheme in contemplation to evolve a proper co-ordination of activity as between the larger and smaller units in the textile industry?

**The Minister of Commerce and Industry (Shri T. T. Krishnamachari):** (a) The visit of the Textile Commissioner to Japan was with a view to collect data to assist the Textile Enquiry Committee. No specific report from him is therefore called for.

(b) This question is being examined by the Textile Enquiry Committee.

#### HIRAKUD PROJECT

\*1332-A. **Shri Sanganna:** Will the Minister of Irrigation and Power be pleased to state:

(a) whether the Government of India are carrying out a survey of the direct benefits of the Hirakud Project;

(b) if so, what is the scope or aim of this survey; and

(c) what is the approximate cost of this survey?

**The Deputy Minister of Irrigation and Power (Shri Hathi):** (a) and (b). A survey was carried out by a Committee appointed by the Government for inquiring into and making recommendations on water rates, betterment levy and other matters connected with the development of irrigation from the Project.

(c) Actual expenditure is Rs. 13,493/-/-.

#### NORTH EAST FRONTIER AGENCY

\*1333. **Shri Rishang Keishing:** Will the Prime Minister be pleased to state the various measures pursued by the

Government of India to extend the benefits of administration in the un-administered areas in North East Frontier Agency?

**The Parliamentary Secretary to the Prime Minister (Shri J. N. Hazarika):** Regular administration is being gradually extended into the interior of the tribal areas of the North East Frontier Agency. About 16,000 additional square miles with a population of about 8,00,000 have been brought under administration since independence.

Districts Headquarters and Administrative Centres have been established in the interior. The tribal people are being provided with benefits of Administration, such as educational, medical and Public Health facilities, improved methods of Agriculture, Cottage Industries Centres and improved lines of communications.

A statement of welfare activities undertaken in accordance with the 5 Year Development Plan for the North East Frontier Agency is laid on the Table of the House. [See Appendix VI. annexure No. 3.]

#### N. E. F. A. ADMINISTRATION

\*1334. **Shri Rishang Keishing:** Will the Prime Minister be pleased to state:

(a) whether it is a fact that it is proposed to introduce some administrative reform in the North East Frontier Agency; and

(b) if so, the special features of the reform?

**The Parliamentary Secretary to the Minister of External Affairs (Shri Sadath Ali Khan):** (a) and (b). Some administrative reforms are contemplated in the N.E.F. Agency. It is proposed to select more suitable officers who will make tribal service their career and look after the tribal people with sympathy and understanding by learning their languages, customs, and social habits and train them to shoulder responsibility themselves. The tribal people will be provided

modern administration, such as, communications, medical and educational facilities etc., without interfering with their social structure.

#### BABY CARS

\*1335. { Shri G. P. Sinha;  
Shri Badshah Gupta:

(a) Will the Minister of Commerce and Industry be pleased to state whether some Indian firms have sent proposals to manufacture baby cars?

(b) Has the necessary permission been given to the firms?

**The Minister of Commerce and Industry (Shri T. T. Krishnamachari):**  
(a) Yes, Sir.

(b) These proposals are under consideration.

#### DISPLACED PERSONS IN DELHI

\*1336. Shri Gidwani: Will the Minister of Rehabilitation be pleased to state:

(a) whether it is a fact that the Delhi State Government are in correspondence with the Central Government regarding providing more housing facilities to displaced persons in Delhi State who are living at present with their relatives or friends; and

(b) whether this scheme proposed by the Delhi State Government is being considered by the Central Government?

**The Minister of Rehabilitation (Shri A. P. Jain):** (a) Yes.

(b) There is no specific scheme, but the matter is under consideration in a general way.

#### MADHYA BHARAT TEXTILE MILLS

\*1337. Shri T. B. Vittal Rao: Will the Minister of Commerce and Industry be pleased to state:

(a) whether the attention of Government has been drawn to the statement dated the 29th November, 1953 made by the Secretary, Madhya

Bharat Millowners' Association to the effect that six textile mills are at present faced with shortage of coal and that the present stock is expected to last for 12 days only;

(b) The quantity of coal allocated to these mills as against their demand per month;

(c) the collieries from where the supply of coal is made; and

(d) the total number of workers employed in the six mills?

**The Minister of Commerce and Industry (Shri T. T. Krishnamachari):**  
(a) The Government are aware of the statement referred to. Necessary remedial measures have been taken and the position is now reported to be satisfactory.

(b) The average monthly coal allocation to the six textile mills in Indore is 9,812 tons as against their average monthly consumption of 9,062 tons.

(c) The supply of coal to these mills is made from (1) the Madhya Pradesh collieries, (2) the Bengal/Bihar coal fields and (3) the Vindhya Pradesh coal fields.

(d) The total number of workers employed in these six mills is 22,209.

#### बनारसी कालीन तथा बनारसी साड़ी उद्योग

\*१३३८. श्री रूप नारायण : क्या वाणिज्य तथा उद्योग मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि बनारसी कालीन तथा बनारसी साड़ी के पुराने उद्योग के उपक्रमियों ने उनसे इस उद्योग की बरबादी के सम्बन्ध में भेंट की थी तथा अपने उद्योग की कठिनाइयों को बताया था; तथा

(ख) यदि हाँ, तो इस विषय में क्या कार्यवाही की गई है ?

**The Minister of Commerce and Industry (Shri T. T. Krishnamachari):**  
(a) I do not know to whom this ques-